

COURT- 1

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APL No. 327 OF 2019 & IA No. 1292 OF 2019 & IA No. 1291 OF 2019 & IA
No. 1711 OF 2019**

Dated: 17th October, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson

Hon'ble Mr. Ravindra Kumar Verma, Technical
Member(electricity)

In the matter of:

Andhra Pradesh Power Coordination Committee **Appellant(s)**

Versus

NSL Sugars (Tungabhadra) Limited **Respondent(s)**

Counsel for the Appellant(s) : Yelamanchili Shiva Santosh Kumar

Counsel for the Respondent(s) : Ranjitha Ramachandran
Anushree Bardhan
Poorva Saigal
Shubham Arya
Arvind Kumar Dubey for R-1

ORDER

Respondent shall file objections to main appeal within two weeks.

Thereafter rejoinder shall be filed within two weeks.

List the matter on **05.12.2019.**

**Ravindra Kumar Verma
Technical Member(electricity)**

**Justice Manjula Chellur
Chairperson**

MK